

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs.) :  
TIS HAZARI COURTS, DELHI.

ORDER

In pursuance of the recommendations of the Committee made in its meeting held on 07.06.2022 and in view of the order No.F.1/13/07-Judl./Suptlaw/426-434 dated 24.03.2008 conveyed by the Joint Secretary (Law, Justice & L.A.), Govt. of NCT of Delhi; Ms. Asha Rohilla, Personal Assistant, is hereby granted Non-Functional Pay Scale Rs.15600-39100/- (PB-III) with Grade Pay Rs.5400/- (Pay level-10) retrospectively, with effect from 09.12.2015 as there was no allegation against her at that time.

*Girish Kathpalia*  
07.08.22  
02.8.22

(GIRISH KATHPALIA)

Principal District & Sessions Judge (HQs.)  
Delhi. *Rm*

58951 - 965

No...../Admn.-I/S&P(P.A)/NFS/2022

Dated: 02 AUG 2022

➤ Copy forwarded for information and necessary action to:

1. The Principal District & Sessions Judges, South-West District, New Delhi.
2. The Head of Office, Accounts Branch, Central District, Delhi.
3. Senior Administrative Officer/Branch In-Charge, Recruitment Cell/Promotion Cell, Tis Hazari Courts, Delhi.
4. Administrative Officer (Judl.), Vigilance Branch, THC, Delhi.
5. PS office of the Principal District & Sessions Judge (HQs.), THC, Delhi.
6. Dealing Asstt. Personal Files, Admn. Branch-I, THC, Delhi.
7. Website Committee, THC, Delhi.
8. Dealing Asstt., LAYERS, THC, Delhi, to upload on the LAYERS.
9. Official concerned to submit **Option Form** to the concerned Accounts Branch.

*Balbir Singh*  
02/8/22

Administrative Officer (Judicial)  
Administration Branch-I,  
THC, Delhi.